

(2024) 02 MAN CK 0027

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 109 Of 2024, Miscellaneous Case (Writ Petition (C)) No. 66 Of 2024

Md. Samoruddin; & 15 Ors

APPELLANT

Vs

State Of Manipur; & Anr.

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: S. Inaocha, Niranjana Sanasam

Judgement